

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

No. 5560]

WEDNESDAY, JULY 28, 2021

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held  
on the 28<sup>th</sup> July, 2021**

11-00 a.m.

**1. Reference by the Chair**

The Chairman made a reference to the Harappan era city of Dholavira in Rann of Kutch, Gujarat for being accorded the World Heritage status by the UNESCO.

11-02 a.m.

**2. Papers Laid on the Table**

The following papers were laid on the Table:—

1. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. N-12/13/2019 P&D, dated the 6<sup>th</sup> April, 2021, notifying the decision of the Employees' State Insurance Corporation to extend relaxation in eligibility conditions in the Atal Beemit Vyakti Kalyan Yojana for period 01.01.2021 to 30.06.2021 as specified therein, under sub-section (4) of Section 97 of the Employees State Insurance Act, 1948.

2. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2021-22, under Section 36 of the Employees' State Insurance Act, 1948.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Sixty-seventh Annual Report of the Employees' Provident Fund Organisation, New Delhi, for the year 2019-20, under sub-section (2) of Section 74 of Employees' Provident Funds Scheme Act, 1952.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

3. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. F.16/01/2019/HP-I/Estt.6113 to 6118, dated the 4<sup>th</sup> March, 2020, publishing the Delhi Police (Punishment and Appeal) (Amendment) Rules, 2020, under sub-section (2) of Section 148 of Delhi Police Act, 1978 along with delay Statement.

4.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Forty-fifth Annual Report and Accounts of the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO), Chandigarh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

5. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification No. G.S.R. 196 (E), dated the 17<sup>th</sup> March, 2021, publishing the Petroleum (Amendment) Rules, 2021, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

6. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

(i) G.S.R. 203 (E), dated the 23<sup>rd</sup> March, 2021, publishing the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) (Amendment) Order, 2021.

(ii) G.S.R. 2133 (E), dated the 2<sup>nd</sup> June, 2021 in supersession of Notification No. G.S.R. 107 (E), dated the 5<sup>th</sup> February, 2019 notifying the direction of the Central Government that the Oil

Companies shall sell Ethanol Blended Petrol with percentage of ethanol up to twenty per cent as per the Bureau of Indian Standards specifications, in the whole of the States and Union Territories with effect from the 1<sup>st</sup> April, 2023.

- (iii) G.S.R. 463 (E), dated the 1<sup>st</sup> July 2021, publishing the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of Use in Automobiles) Amendment Order, 2021.

7. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 483 (E), dated the 8<sup>th</sup> July, 2021, publishing the Union Territory of Ladakh Street Vendors (Protection of Livelihood and Regulation of Street Vending) Rules, 2021, along with delay statement, under sub-section (3) of Section 36 of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014.

11-03 a.m.

### **3. Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

Shri T. G. Venkatesh presented the Two Hundred Ninety Sixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Role of Highways in Nation Building'.

11-04 a.m.

### **4. Statements by Minister**

Shri Nityanand Rai, Minister of State in the Ministry of Home Affairs, laid on the Table, the following statements (in English and Hindi) regarding:—

- (i) Status of implementation of recommendations/observations contained in the Two Hundred and Twentieth Report of the Department-related Parliamentary Standing Committee on Home Affairs on "Working Conditions in Non-Border Guarding Central Armed Police Forces (Central Reserve Police Force, Central Industrial Security Force and National Security Guard)"; and
- (ii) Status of implementation of recommendations/observations contained in the Two Hundred and Twenty-first Report of the Department-related Parliamentary Standing Committee on

Home Affairs on "Working Conditions in Border Guarding Central Armed Police Forces (Border Security Force, Indo-Tibetan Border Police, Sashastra Seema Bal and Assam Rifles)".

11-05 a.m.

### 5. Leave of Absence

The following Members were granted Leave of Absence on medical/personal grounds for the period mentioned against each, during the current (254<sup>th</sup>) Session:-

- |                          |   |  |
|--------------------------|---|--|
| 1. Dr. Mahendra Prasad   | } | 19 <sup>th</sup> July, 2021 to the 13 <sup>th</sup> August, 2021 |
| 2. Shrimati Misha Bharti |   |  |
| 3. Shri Parimal Nathwani |   | 19 <sup>th</sup> July, 2021 to the 9 <sup>th</sup> August, 2021  |

§11-07 a.m.

*The House adjourned and re-assembled at 12-00 Noon.*

12-00 Noon

### 6. Starred Questions

Starred Question No. 91 to 105 were orally answered.

### 7. Unstarred Questions

Answers to Unstarred Question Nos. 961 to 998, 1000 to 1074 and 1076 to 1120 were laid on the Table.

§12-42 p.m.

*The House adjourned and re-assembled at 2-00 p.m.*

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§ From 11-06 a.m. to 11-07 a.m., some points were raised.

§ From 12-41 p.m. to 12-42 p.m., some points were raised.

2-00 p.m.

## 8. Government Bill — Passed

### **The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021, as passed by Lok Sabha**

Further consideration of the motion moved by Smriti Zubin Irani, Minister of Women and Child Development, on the 27<sup>th</sup> July, 2021 continued —

The Minister commenced her speech.

<sup>π</sup>2-15 p.m.

*The House adjourned and re-assembled at 2-45 p.m.*

♦2-50 p.m.

The motion for consideration of the Bill was adopted.

Clauses 2 to 29 were adopted.

Clause 1, the Enacting Formula and the Title were adopted.

2-51 p.m.

The motion moved by Shrimati Smriti Zubin Irani that the Bill be passed was adopted and the Bill was passed.

*(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)*

1. Ms. Dola Sen
2. Shrimati Shanta Chhetri
3. Shri Md. Nadimul Haque
4. Ms. Arpita Ghosh

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<sup>π</sup> The House was adjourned as one Member fainted inside the House.

♦ From 2-45 p.m. to 2-46 p.m. Shrimati Smriti Zubin Irani resumed her speech; and

From 2-46 p.m. to 2-50 p.m., some points were raised.

5. *Shrimati Mausam Noor*
6. *Shri Abir Ranjan Biswas*
7. *Shri Ripun Bora*
8. *Dr. L. Hanumanthaiah*
9. *Shri Kumar Ketkar*
10. *Shrimati Chhaya Verma*
11. *Shri Akhilesh Prasad Singh*
12. *Shrimati Phulo Devi Netam*
13. *Shri Neeraj Dangi*
14. *Shri Syed Nasir Hussain*
15. *Shri Shaktisinh Gohil*
16. *Shri Partap Singh Bajwa*
17. *Shri Naranbhai J. Rathwa*
18. *Shri G.C. Chandrashekhar*
19. *Dr. Ameer Yajnik*
20. *Shri Binoy Viswam*
21. *Shri K. Somaprasad*
22. *Dr. V. Sivadasan*
23. *Shri John Brittas*
24. *Shri M. Shanmugam*
25. *Shri T.K.S. Elangovan*
26. *Shri Anthiyur P. Selvarasu*
27. *Shri N.R. Elango*
28. *Shri Sanjay Singh*
29. *Shri Sushil Kumar Gupta*
30. *Shri Vishambhar Prasad Nishad*
31. *Shri Abdul Wahab*

*(Due to continuous disruptions in the proceedings of the House, 14 Matters to be Raised with Permission (Zero Hour Submissions) and 15 Special Mention notices permitted by the Chairman on important matters of public importance, could not be taken up.)*

⊙\* 2-53 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 29<sup>th</sup> July, 2021.

DESH DEEPAK VERMA,  
*Secretary-General*

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⊙ From 2-52 p.m. to 2-53 p.m., some points were raised.